NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

43. CA 219/2022 In CP/1679(MB)2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: November Bloom Lifestyle Pvt Ltd
V/s
Registrar of Companies Mumbai

APPEARANCE :
FOR APPLICANT : Adv. Jash Dalia
FOR RESPONDENT : Absent.

Section: 252(1) of the Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **17.10.2022**.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
05.09.2022
AARTI